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ITEM NO.MM-4

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS.1210-1213 OF 2012

MAHESH DHANAJI SHINDE

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned order,
permission to file lengthy list of dates and office report)

WITH APPEAL(CRL) NOS. 1238-1239 of 2012

(With office report)

APPEAL(CRL) NO.1240-1241 of 2012

(With office report)

APPEAL(CRL) NO.2089-2091 of 2012

(With office report)

Date: 21/10/2013 These Appeals were MENTIONED on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE RANJAN GOGOI

For Appellant(s)

Ms. Aparna Jha, AOR

Mr. Shivaji M. Jadhav, AOR

For Respondent(s)

Ms. Asha Gopalan Nair, AOR

UPON being mentioned the Court made the following

O R D E R

List this matter, which is shown as Item No.101 in the list
of 22.10.2013, after one week.

| (Chetan Kumar)
| Court Master

| | (Savita Sainani)
| | Court Master

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